

GOVERNMENT OF INDIA
MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA

UNSTARRED QUESTION NO.2336
TO BE ANSWERED ON 10.12.2024

PM- YASASVI SCHEME

2336. DR. JAYANTA KUMAR ROY:
SHRI VIJAY KUMAR DUBEY:
SHRI PRAVEEN PATEL:
SMT. APARAJITA SARANGI:
SHRI SAUMITRA KHAN:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) the details of PM Young Achievers Scholarship Award Scheme for Vibrant India (PMYASASVI) particularly in Uttar Pradesh & West Bengal; and
- (b) whether the scheme is able to support the educational needs of socially and economically backward students?

ANSWER

MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT
(SHRI B.L.VERMA)

(a): The Department of Social Justice and Empowerment is implementing umbrella scheme of PM Young Achievers Scholarship Award Scheme for Vibrant India (PM-YASASVI) having five (05) sub-schemes/components with the objective to support the education and welfare of Other Backward Class (OBC), Economically Backward Class (EBC) and De-notified, Nomadic and Semi-Nomadic Tribes (DNT) students under across the country including the States of Uttar Pradesh and West Bengal. Details of the sub-schemes of PM-YASASVI for these states are as follows:

Sl. No.	Sub-Scheme/ component	Funds released during 2022-23 (Rs. in lakh)		Funds released during 2023-24 (Rs. in lakh)	
		Uttar Pradesh	West Bengal	Uttar Pradesh	West Bengal
1.	Pre- Matric Scholarships for OBC, EBC and DNT Students	5742.00	2708.87	2040.00	0.00*
2.	Post- Matric Scholarships for OBC, EBC and DNT Students Studying in India	21000.00	9782.85	21000.00	0.00*

3.	Top Class Education in Schools for OBC, EBC and DNT students	30.35	0.14	2.60	0.34
4.	Top Class Education in Colleges for OBC, EBC and DNT students	0.00 [^]	0.00 [^]	2103.88	113.22
5.	Construction of Hostels for OBC Boys and Girls	0.00 [*]	0.00 [*]	0.00 ^{^^}	0.00 [*]

* Proposal not received from state.

[^] Scheme made operational from 2023-24

^{^^} Incomplete proposal received from state.

(b): The Scheme aims towards educational empowerment of the socio-economically backward classes, thereby facilitating the completion of education of the most disadvantaged sections of the society. In cases of Centrally Sponsored Schemes of Pre and Post Matric Scholarship schemes, the Central Government gives funds to the States/UTs on the basis of Notional Allocation. The State/UTs top up over and above the Central share from the state budget to cover maximum number of students. In case of Central Sector Schemes of Top Class Education in School and Colleges, the central assistance covers full tuition fee, non-refundable charges including living expenses for books and stationery and laptop/computer to the students directly into their Bank Accounts through Direct Benefit Transfer (DBT).
